

**SENIOR CIVIL JUDGE,LINGSUGUR**  
**Lakshmikanth Janakiram Miskin**  
**SENIOR CIVIL JUDGE,LINGSUGUR**  
**Cause List Date: 16-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>03:00-04:00 PM</u></b>				
1	O.S. 117/2019 (EVIDENCE) IA/1/2019		Nagareddy s/o Amarappa <b>Vs</b> Mallikarjun s/o Amarappa	AMARESH.C.PATIL
2	O.S. 122/2019 (EVIDENCE) IA/1/2019		Sharanappa S/o Gyanappa Chakli <b>Vs</b> Hanumanthappa S/o Maliyappa Halept	K.CHANDRASHEKHAR
3	O.S. 132/2019 (EVIDENCE) IA/1/2019		Mahammed Masum Sharif S/o Mahammed Ibrahim Sharif <b>Vs</b> Ramappa S/o Hussainavva	Nagaraj Gasti
4	O.S. 133/2019 (EVIDENCE) IA/1/2019		Sharanabasamma D/o B Sangappa aliyas Sangappa ( W/o Amaresh S Chavani) <b>Vs</b> Sangappa aliyas B Sangappa S/o Amarappa	Nagaraj Gasti
5	M.C. 49/2019 (EVIDENCE)		Savitri Hazari W/o Shankar Dixit <b>Vs</b> Shankar Dixit S/o Megharaja	NAGARAJ GHAСТИ
6	O.S. 140/2019 (EVIDENCE) IA/1/2019		Devamma W/o Aadappa <b>Vs</b> Venkappa S/o Late Timmappa	K.CHANDRASHEKHAR
7	O.S. 162/2019 (EVIDENCE) IA/1/2019		Yamanoorappa S/o Late Shekharappa <b>Vs</b> Ajjappa s/o Late Neelappa Julagudda	ANANS.D.K.RATHOD
8	O.S. 178/2019 (EVIDENCE) IA/1/2019		Thukaram S/o Rangayya <b>Vs</b> Hanmayya S/o Rangayya	Channabasava Soppimath
9	M.V.C. 104/2020 (EVIDENCE)		Gangamma W/o Shivarudrayya Choukimath <b>Vs</b> Prashantkumar S/o Shivarudrayya	G. NAGARAJ YALIGAR
<b>OBJECTIONS TO IAs</b>				
10	O.S. 52/2019 (FIRST HEARING) IA/1/2019		Shankamma W/o Lingangouda Patil <b>Vs</b> Dr.Ameregouda S/o Linganagouda Patil (A.L. Patil )	M.KUPPANNA
<b><u>11:00-01:00 PM</u></b>				
11	O.S. 30/2015 (EVIDENCE) IA/1/2015		Venkatesh So Shivarayappa Nagalapur <b>Vs</b> Hanumanthappa @ Hanumappa So Shivarayappa Nagalapur	M.KUPPANNA

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12	O.S. 34/2016 (EVIDENCE)		Muralidhar S/o Kalakusa Raibagi <b>Vs</b> Basappa S/o Kuppayya, Talivadakar	Raghavendra Rao Mutalik
13	O.S. 39/2017 (EVIDENCE) IA/1/2017		Sri Laxman S/o Lachappa Ambiger <b>Vs</b> Bhimashappa S/o Keshappa	Anjaneya A B Desai
14	O.S. 43/2017 (EVIDENCE)		Sri Gopalkrishna S/o Ramabhut Tasin <b>Vs</b> Sri Prahlad S/o Govindrao Bijjur	K.MOHAMMAD HABEEB SETH
15	O.S. 46/2017 (EVIDENCE) IA/1/2017		Hameedabee W/o Nabisab <b>Vs</b> Nabmma W/o Hydarsab	Prahladachar Diggavi
16	M.C. 35/2017 (EVIDENCE)		Sharanabasava S/o Basavaraj <b>Vs</b> Anasuya W/o Sharanabasava	Hanumantappa
17	O.S. 56/2018 (EVIDENCE)		Shankamma W/o. Basalingappa <b>Vs</b> Balappa S/o. Sangappa Daswal	Rajashekhar
18	O.S. 95/2018 (EVIDENCE) IA/1/2018		Gaddemma W/o Pawadeppa <b>Vs</b> Yamanappa S/o Ayyalappa	Sharanabasva G Pattanshetty
19	O.S. 97/2018 (EVIDENCE) IA/1/2018		Dodda Lingappa S/o Ramanna, <b>Vs</b> Shivappa S/o Ramanna,	RAJASHEKAR
20	O.S. 81/2019 (EVIDENCE)		Smt. Anusuyamma W/o Sharanayya Swamy <b>Vs</b> Sadashivayya swamy S/o Verabhadrayya	K.Amaregouda
21	O.S. 82/2019 (EVIDENCE) IA/1/2019		Premkumar S/o Amareshappa minor U/g of his mother Sunitha W/o Amareshappa <b>Vs</b> Amareshappa S/o Devappa Niralakeri,	RAJASHEKAR
22	O.S. 109/2019 (EVIDENCE) IA/1/2019		Khadarsab S/o Khaseemsab <b>Vs</b> Ramjanbe W/o Rajasab	Manjunath Hiremath
<b>CROSS EXAMINATION OF DW</b>				
23	O.S. 47/2015 (EVIDENCE) IA/1/2015		Devamma Wo Basavantappa <b>Vs</b> Smt. Sharanamma Wo Malakajappa Musali	Raghavendra Rao Mutalik
24	O.S. 13/2016 (EVIDENCE)		Adappa So Mallikarjun Sali <b>Vs</b> Huligemma Wo Adappa Sali	Nagaraj Gasti

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 66/2017 (EVIDENCE) IA/1/2017		Shantamma W/o Bheemappa <b>Vs</b> Manikyamma W/o Hanumantha	Bhupangouda V Patil
26	O.S. 27/2019 (EVIDENCE) IA/1/2019		Dodda Narasareddy S/o Ramachandrappa Munnur <b>Vs</b> Irannareddy s/o Ramachancrappa Munnur	Hanumantappa
<b>CROSS EXAMINATION OF PW</b>				
27	M.C. 48/2014 (EVIDENCE)		Hanumappa So Devaji <b>Vs</b> Vijayalaxmi Wo Hanumappa	Krishnamurthy P Advocate
28	O.S. 64/2017 (EVIDENCE)		Pradeep S/o Veerayya Soppinmath <b>Vs</b> Veerayya S/o Gangayya Soppinmath	M.KUPPANNA
29	O.S. 65/2017 (EVIDENCE) IA/1/2017		Amarappa S/o Ramappa Sangamad <b>Vs</b> Yamanavva w/o Balappa Sangamad	Raghavendra Rao Mutalik
30	O.S. 118/2018 (EVIDENCE)		Chandrashekharappa S/o Rajappa Killadar <b>Vs</b> Tippusulthan S/o Mohamedsab Halept	T. Parsshuram
<b>PLNTF EVIDENCE</b>				
31	O.S. 6/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Andanayya S/o Earayya Saraganachari <b>Vs</b> Earayya S/o Andanayya Saraganachari	Maheshwarayya S Hiremath
32	O.S. 26/2017 (EVIDENCE)		Smt. Rajamaa W/o Late Jaffar Sab <b>Vs</b> Khaja Moinuddin S/o Later Jaffar Sab	K.MOHAMMAD HABEEB SETH
33	O.S. 68/2017 (EVIDENCE) IA/1/2017		Shankrappa S/o Bheemanna Madiwalar <b>Vs</b> Hanumamma w/o Husenappa Iliger	Nandeesh L
34	O.S. 24/2019 (EVIDENCE)		Lalithamma D/o Yamunayya <b>Vs</b> Mehaboob Hussain S/o Asadulla Hussain Dafedar	RAJASHEKAR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
35	O.S. 56/2019 (EVIDENCE) IA/1/2019		Abdul Rahaiman S/o Imamsab <b>Vs</b> Ningappa S/o Hanamappa	Raghavendrao Kulkarni
<b>Cases listed below are adjourned due to Covid 19</b>				
36	FDP 4/2017 (SUMMONS)	<b>06-02-2021</b>	Mahadevappa S/o Gurusiddappa Peri <b>Vs</b> Gurusiddappa S/o Mahadevappa Peri	Raghavendra Rao Mutalik
37	O.S. 2/2018 (SUMMONS)	<b>06-02-2021</b>	Khajabee W/o Allabaksh Dongri <b>Vs</b> Rajesab S/o Shaameedsab Dongri	N.S. Shivanagi
38	R.A. 8/2018 (SUMMONS)	<b>06-02-2021</b>	Lakshmikanth Reddy S/o Devendrappa <b>Vs</b> Gangadhaar Aliyas Shivaputrappa S/o Sharanappa Idanal	RAJASHEKAR
39	O.S. 157/2019 (SUMMONS) IA/1/2019	<b>06-02-2021</b>	Basavaraj S/o Shivappa <b>Vs</b> Huligemma W/o Hire Pamappa	ANANSD.K.RATHOD
40	EX 38/2019 (SUMMONS)	<b>06-02-2021</b>	Somalevva W/o Somaleppa <b>Vs</b> The Manager, IFFKO TOKIO General Insurance Co.Ltd Kasturi Nagar Bangaluru	Bhupangouda V Patil
41	O.S. 196/2019 (SUMMONS) IA/1/2019	<b>06-02-2021</b>	Shantamma W/o Shankarappa <b>Vs</b> Mahantesh S/o Hanumappa	Shankargouda Patil
42	R.A. 34/2019 (SUMMONS) IA/1/2019	<b>06-02-2021</b>	Smt. Siddamma W/o Veerupakshappa <b>Vs</b> Amaregouda S/o Chandrashekharappa Nadagoudar	Sharanabasva G Pattanshetty
43	O.S. 237/2019 (SUMMONS) IA/1/2019	<b>06-02-2021</b>	Kantemma W/o Shekaragouda <b>Vs</b> Devamma W/o Manappa	Prahladachar Diggavi
44	O.S. 1/2020 (SUMMONS) IA/1/2020	<b>06-02-2021</b>	Abhishekh S/o Amaragouda Patil <b>Vs</b> Shankamma W/o Linganagouda Patil	Rudrappa M Yaligar
45	O.S. 18/2020 (SUMMONS) IA/1/2020	<b>06-02-2021</b>	Kamamma W/o Bheemappa <b>Vs</b> Gangadhar S/o Devendrappa	Sharanabasva G Pattanshetty

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46	O.S. 19/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>06-02-2021</b>	Prashant S/o Ramesh Mangammanavar <b>Vs</b> Doddahanumant aliyas Hanumappa S/o Hussianappa Mangammanavar	MANAPPA,S,
47	O.S. 32/2020 (SUMMONS)	<b>06-02-2021</b>	Sharanabasappa S/o Nagappa Yaligar <b>Vs</b> Basavaraj S/o Nagappa Yaligar	S.D.Kalamat, Advocate
48	O.S. 35/2020 (SUMMONS)	<b>06-02-2021</b>	Sayed Karimulha Khadri S/o Sayed Rahimuddian Khadri <b>Vs</b> Sayed Rahimuddian Khadri S/o Sayed Karimulha Khadri	K.CHANDRASHEKHAR
49	O.S. 81/2020 (SUMMONS) IA/1/2020	<b>06-02-2021</b>	Mallappa S/o Basappa Angadi, <b>Vs</b> Parvatemma W/o Malkajappa Angadi	HANUMANTHAPPA.Y
50	R.A. 19/2020 (SUMMONS) IA/1/2020	<b>06-02-2021</b>	Umesh S/o Basappa Kolli <b>Vs</b> Channabassappa S/o Basappa	Rudrappa M Yaligar
51	O.S. 134/2020 (SUMMONS) IA/1/2020	<b>06-02-2021</b>	Gurusangappa S/o Gyanappa Bandi <b>Vs</b> Hanumawwa W/o Rayappa	Habeeb Seth
52	O.S. 152/2020 (SUMMONS) IA/1/2020	<b>06-02-2021</b>	Suresh S/o Lingappa Kaddi <b>Vs</b> Shivashankarappa S/o Shantappa Harasoor	Rudrappa M Yaligar
53	O.S. 167/2020 (SUMMONS)	<b>06-02-2021</b>	Sangappa S/o Sannabasappa aliyas Sannabasappa Kodekal <b>Vs</b> Hanamantappa S/o Sangappa	Raghavendra Rao Kulakarni Advocate Lingasugur
54	O.S. 168/2020 (SUMMONS) IA/1/2020	<b>06-02-2021</b>	Amaregouda S/o Ramanagouda Hunagund <b>Vs</b> Allasab S/o Habeebsab Urf Abdulsab	Hajibaba
55	O.S. 169/2020 (SUMMONS) IA/1/2020	<b>06-02-2021</b>	Karnataka Gramin Bank Br. Anehosur Tq Lingasugur Rptd by it Manager Sri Anoop Balamakar S/o Subhas <b>Vs</b> Smt. Miskath Thakshin W/o Shaik Mohiyuddin legal representative of the deceased Shaik Mohiyuddin	Raghavendra Rao Mutalik

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56	O.S. 175/2020 (SUMMONS)	<b>06-02-2021</b>	Gopalaswamy S/o Sanna Dasappa <b>Vs</b> Varaswamy S/o Sanna Dasappa	J.Rayappa Advocate Sindhanur
57	O.S. 178/2020 (SUMMONS)	<b>06-02-2021</b>	Shivakumar S/o Sharanagouda <b>Vs</b> Amarappa S/o Channappa	J B Patil
58	R.A. 5/2019 (NOTICE)	<b>06-02-2021</b>	Gulam Hussain alias Ameersab S/o Ahmed Hussain <b>Vs</b> Noor Jahan W/o Mehaboobsab	Sharanabasva G Pattanshetty
59	EX 52/2019 (NOTICE)	<b>06-02-2021</b>	Parvatemma W/o Kanakappa Hadimani <b>Vs</b> The Manager, HDFC ERGO General Insurance Co Ltd Hubli	NAGARAJ YALIGAR
60	M.C. 54/2019 (APPEARANCE OF PARTY)	<b>06-02-2021</b>	Basavaraj S/o Amarappa <b>Vs</b> NIL	Nagaraj Gasti
61	O.S. 97/2020 (APPEARANCE OF PARTY)	<b>06-02-2021</b>	Sri Balasubramanya S/o Late Venkatesh G K <b>Vs</b> Dandmudy Ramyadevi W/o Dandmudy Srinivas Rao	Raghavendra Rao Mutalik
62	M.C. 46/2020 (APPEARANCE OF PARTY)	<b>06-02-2021</b>	Neelamma aliyaS Nirmala W/o Amaresh <b>Vs</b> NIL	Nagaraj Gasti
63	O.S. 86/2018 (FIRST HEARING) IA/1/2018	<b>06-02-2021</b>	Mallikarjuna Gouda Patil S/o Doddanagouda Patil, <b>Vs</b> Rekhappa S/o Lokappa Lamani alias Rathod,	RAJASHEKAR
64	O.S. 94/2019 (FIRST HEARING) IA/1/2019	<b>06-02-2021</b>	Sharadha aliyas Drakshayini W/o Mruthyunjaya Gouda Patil <b>Vs</b> Dr.Amaregouda S/o Linganagouda Patil	Sharanabasva G Pattanshetty
65	O.S. 207/2019 (FIRST HEARING) IA/1/2019	<b>06-02-2021</b>	Sham S/o Tulasiram <b>Vs</b> The Executive Enjineer ( O and M ) GESCOM Sindhanur	Amaresh
66	R.A. 17/2020 (ARGUMENTS) IA/1/2020 IA/2/2020	<b>06-02-2021</b>	Balappa S/o Kyariayappa <b>Vs</b> Gundamma W/o Kyariaayappa	Basavanthgouda Shankargouda Ramanagoudar

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67	EX 53/2019 (OBJECTIONS)	<b>06-02-2021</b>	Padmavati W/o Mudukappa <b>Vs</b> The Manager New India Assurance Co Ltd Near Gunj circle, Raichur	Bhupangouda V Patil

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<b>03:00-04:00 PM</b>				
1	Crl.Misc. 623/2020 (EVIDENCE)		Ramababu V S/o Ramakrishna <b>Vs</b> The Chief Officer and Registrar Birth and Death TMC Maski	N K Shedmi
2	Crl.Misc. 624/2020 (EVIDENCE)		Ramababu V S/o Ramakrishna <b>Vs</b> The Chief Officer and Registrar Birth and Death TMC Maski	N K Shedmi
3	Crl.Misc. 651/2020 (ORDERS)		Lachamawwa D/o. Lachamappa, <b>Vs</b> The Registrar, Birth and Death	R.ESHWAR JADHAV
4	Crl.Misc. 664/2020 (ORDERS) IA/1/2020		Sangappa S/o yamanappa <b>Vs</b> The Chief Officer and Registrar Birth and Death TMC Maski	V.SOMASHEKAR
5	Crl.Misc. 665/2020 (ORDERS) IA/1/2020		Amaramma W/o Irannappa <b>Vs</b> The Chief Officer and Registrar Birth and Death TMC Maski	V.SOMASHEKAR
<b>Cases listed below are adjourned due to Covid 19</b>				
6	Crl.Misc. 965/2020 (APPEARANCE OF PARTY) IA/1/2020	<b>06-02-2021</b>	Savita W/o Sharanabasara <b>Vs</b> Sharanabasavaraj S/o Sooganna Narakaladinni	Rudrappa M Yaligar
7	Crl.Misc. 332/2019 (HEARING) IA/1/2019	<b>06-02-2021</b>	Deepa aliyas Sanvika W/o Mallikarjuna Anaandagal <b>Vs</b> Mallikarjuna S/o Sharanappagouda Anandagal	Venkappacharya Joshi



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<b><u>03:00-04:00 PM</u></b>				
1	O.S. 83/2016 (ARGUMENTS)		Huligeppa So Amarappa Talikkatta <b>Vs</b> The State Govt. of Karnataka Represented by The Deputy Commissioner Raichur	K.CHANDRASHEKHAR
2	O.S. 99/2016 (ARGUMENTS)		Abdul Khadar <b>Vs</b> Abdulla Mosin	ASHIQ AHMED
3	O.S. 234/2016 (ARGUMENTS) IA/1/2016		Tarabai W/o Dhannu aliyas Dhanushetty <b>Vs</b> Manappa S/o Khireppa Chouwan	ANANS.D.K.RATHOD
<b><u>11:00-01:00 PM</u></b>				
4	O.S. 125/2019 (SUMMONS)		Ningamma W/o Beerappa <b>Vs</b> Bheemappa S/o Basappa	A.NAGAPPA
5	O.S. 41/2020 (SUMMONS) IA/1/2020		Smt.Lavanya Nekkanti W/o.Nekkanti Srinivas <b>Vs</b> Nekkanti Srinivas S/o.Nekkanti Suraya Rao	Mutalik Raghvendra Rao
6	EX 39/2020 (APPEARANCE OF PARTY)		Prabhudeva S/o Siddappa Jagali <b>Vs</b> Hanumappa S/o Hanumappa Vandali	S Channabasava
7	O.S. 115/2020 (APPEARANCE OF PARTY)		Pirama W/o Late Babusab <b>Vs</b> Mahaboob Sab S/o Hussainsab Kambar	MOHAMMAD HUSSAIN PASHA
8	O.S. 212/2016 (HEARING)		Anusiya W/o Amaregouda Police Gouder <b>Vs</b> Manayya S/o Mahadevappa Naikodi	HANUMANTHAPPA.Y
9	FDP 3/2018 (HEARING)		Varaswamy S/o Late Giriyappa <b>Vs</b> Basamma W/o Late Giriyappa	K.K.VISHWANATH
10	O.S. 49/2018 (HEARING) IA/1/2018		Sudhakar S/o Thippanna <b>Vs</b> Narendra S/o Thippanna	NAGARAJ YALIGAR
11	O.S. 191/2015 (LIST OF WITNESS AND DOCUMENTS)		Akkanagamma Do Late Eshwarappa Wo Devaraddippa <b>Vs</b> Lingamma Wo Late Veereshappa	Nagaraj Gasti
12	O.S. 47/2019 (LIST OF WITNESS AND DOCUMENTS) IA/1/2019		Balannagouda S/o Sangannagouda Hosamani <b>Vs</b> Chandamma W/o Holeappa	Hajibab

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13	O.S. 243/2015 (EVIDENCE) IA/1/2015		Latha Urf Sangeetha Wo Vijaykumar Nelagi <b>Vs</b> Vijay kumar So Amaranna Nelagi	Bhupangouda V Patil
14	O.S. 103/2016 (EVIDENCE)		Amaramma <b>Vs</b> Basamma	MANAPPA,S,
15	O.S. 15/2018 (EVIDENCE) IA/1/2018		Lakshmi W/o Basavaraj <b>Vs</b> Dharmanna S/o Sugappa	AMARESH.C.PATIL
16	O.S. 27/2018 (EVIDENCE)		Avvamma W/o Yamunappa <b>Vs</b> Amarappa S/o Yamunappa	S.PRABHU GOUDA KANSABI
17	O.S. 29/2019 (EVIDENCE)		Pampanna S/o Amareshappa Balappannavar <b>Vs</b> Basamma W/o Huliappa Bhovi	M.KUPPANNA
18	O.S. 95/2019 (EVIDENCE) IA/1/2019		Adayya S/o.Rachayya <b>Vs</b> Smt.Ambamma W/o.Gangayya Swamy	M.S.PATIL ADVOCATE
<b>PLNTF EVIDENCE</b>				
19	O.S. 13/2020 (EVIDENCE) IA/1/2020		Shivaraj S/o Mallappa Kuri <b>Vs</b> Gyanappa S/o Hanumappa	Rajashekhar
20	O.S. 107/2018 (ARGUMENTS) IA/1/2018		Sangamesha Kirasoora (Hadapada) S/o Sharanappa <b>Vs</b> Sharanappa S/o Sangappa	Prahladachar Diggavi
21	O.S. 84/2019 (ARGUMENTS)		Neelamma W/o Late Hanumappa Cheluvadi <b>Vs</b> Ambamma W/o Late. Durgappa Cheluvadi	M.KUPPANNA
22	O.S. 85/2010 (ARGUMENTS)		AMARAPPA <b>Vs</b> RAJA LINGARAJA NAYAKI	S.K.PUROHIT
23	O.S. 187/2012 (ARGUMENTS)		DEVAPPA <b>Vs</b> MOHAMMED ALI	
<b>Cases listed below are adjourned due to Covid 19</b>				
24	O.S. 237/2015 (SUMMONS) IA/1/2015	<b>15-02-2021</b>	Soumya So Ganganna Badiger <b>Vs</b> Ganganna So Veeranna Badiger	MAHESHWARAYYA S HIREMATH
25	O.S. 198/2016 (SUMMONS)	<b>15-02-2021</b>	Sangamma W/o Gangappa Ichanala <b>Vs</b> Padmavathi W/o Mahadevappa Gaded	Hanumantappa

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	EX 14/2017 (SUMMONS)	<b>15-02-2021</b>	Vishwanath S/o Channappa <b>Vs</b> Chandrashekharappa S/o Sannagundappa Arali	H.MUDAKAPPA
27	O.S. 116/2017 (SUMMONS)	<b>15-02-2021</b>	Vijayalakshmi W/o Earanna <b>Vs</b> Gowramma aliyas Guramma W/o Adappa	Bhupangouda V Patil
28	O.S. 132/2017 (SUMMONS) IA/1/2017	<b>15-02-2021</b>	Lakshnavva W/o Gundappa Jalahalli <b>Vs</b> Bassappa S/o Rachappa Jalahalli	MANAPPA,S,
29	FDP 6/2018 (SUMMONS)	<b>15-02-2021</b>	Hussainamma W/o Chandrappa <b>Vs</b> Renukamma W/o Mariyappa	Prahladachar Diggavi
30	Misc 15/2018 (SUMMONS)	<b>15-02-2021</b>	Mariyamma D/o Balappa <b>Vs</b> Huligemma D/o Late Huligeppa	N V GASTI
31	EX 19/2018 (SUMMONS)	<b>15-02-2021</b>	Hanumappa S/o Sangappa <b>Vs</b> The State of Karnataka Through Deputy Commissioner, Raichur	NAGARAJ YALIGAR
32	Misc 3/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>15-02-2021</b>	Gundappa S/o Hanumappa Gaddi <b>Vs</b> Basavaraj S/o Hanumanthappa Medaral	H.MUDAKAPPA
33	EX 15/2019 (SUMMONS)	<b>15-02-2021</b>	Bank of Baroda, Br. Lingasugur <b>Vs</b> Yankappa alias Venkappa	NANDESH
34	FDP 13/2019 (SUMMONS) IA/1/2019	<b>15-02-2021</b>	Veerbhadrachiah S/o Balaiah <b>Vs</b> Nandaiah S/o Balaiah	M.KUPPANNA
35	Misc 4/2019 (SUMMONS) IA/1/2019	<b>15-02-2021</b>	Vandleppa alias Vandraya S/o Earappa <b>Vs</b> Basappa S/o Hanumappa	Nagaraj Gasti
36	O.S. 81/2019 (SUMMONS) IA/1/2019	<b>15-02-2021</b>	.Mallappa S/o Ramanna <b>Vs</b> Bamma W/o Mallappa	Nagaraj Gasti
37	O.S. 15/2020 (SUMMONS)	<b>15-02-2021</b>	Gowrishankar Nayak S/o Subramanya Nayak <b>Vs</b> Devamma W/o Gukka Amarappa	Amaresh kore
38	EX 45/2016 (NOTICE)	<b>15-02-2021</b>	Kapil Chits K Pvt Ltd <b>Vs</b> Basavaraj Sajjan S/o Mallappa	AMARESH.C.PATIL

**CIVIL JUDGE AND JMFC,LINGSUGUR**  
**Sandeep Patil**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	Misc 10/2018 (NOTICE)	<b>15-02-2021</b>	Amaresha S/o Shivayya aliyas Shivayyaswamy <b>Vs</b> Shivayya aliyas Shivayyaswamy S/o Veerabadrappa	Shashidhar H Somanal
40	FDP 19/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>15-02-2021</b>	Shashikala W/o Srishailagouda D/o Amaregouda <b>Vs</b> Amaregouda S/o Doddanagouda	Venkappacharya Joshi
41	O.S. 96/2014 (APPEARANCE OF PARTY)	<b>15-02-2021</b>	Pragathi Krishna Grameen Bank Branch Anehosur Tq, Lingasugur Represented through its present workin <b>Vs</b> Hanumesh Rao	
42	FDP 22/2019 (APPEARANCE OF PARTY)	<b>15-02-2021</b>	Padmavathi D/o.Yankappa Megur <b>Vs</b> Yankappa S/o.Gaddappa Megur	MAHALINGAPPA.S.PATIL
43	EX 15/2020 (APPEARANCE OF PARTY)	<b>15-02-2021</b>	Nagaraj S/o Late. D.Narayana Shetty <b>Vs</b> Basavaraj Hiremath S/o Mahantayya	Venkappacharya Joshi
44	EX 17/2019 (HEARING)	<b>15-02-2021</b>	Balappa S/o Narayani <b>Vs</b> The Secretary Karnataka Secondary Education Board, Kalburgi	K.CHANDRASHEKHAR

**CIVIL JUDGE AND JMFC, LINGSUGUR**  
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**CIVIL JUDGE AND JMFC LINGASUGUR**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
1	C.C. 157/2018 (SUMMONS)		Lingasugur PS <b>Vs</b> Govindappa S/o Shettappa	
2	C.C. 680/2018 (SUMMONS)		Lingasugur PS <b>Vs</b> Ashokappa S/o Balappa	APP
3	C.C. 791/2018 (SUMMONS)		Hutti PS <b>Vs</b> Basappa S/o Ramappa	
4	C.C. 65/2019 (SUMMONS)		Excise PS Lingasugur <b>Vs</b> Dharmabayi W/o Dharmappa Chawan	
5	Crl.Misc. 1717/2020 (APPEARANCE OF PARTY)		Renukamma @ Renuka W/o Sharanabasava <b>Vs</b> The Chief officer and Registrar Birth and Death TMC Lingasugur Dist. Raichur	Sanganabasappa C Pattanshetty
6	Crl.Misc. 1722/2020 (APPEARANCE OF PARTY)		Shareef Begum D/o Gayasuddin <b>Vs</b> Tha Thahasildar Lingasugur	Devendra Naik
7	Crl.Misc. 1723/2020 (APPEARANCE OF PARTY)		Shivappa S/o Durgappa <b>Vs</b> The Chief officer TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik
8	Crl.Misc. 1724/2020 (APPEARANCE OF PARTY)		Mahammad Rafi S/o Husen Sab <b>Vs</b> The Chief officer TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik
9	Crl.Misc. 1725/2020 (APPEARANCE OF PARTY)		Shilappa S/o Hanumappa <b>Vs</b> The Chief officer and Registrar Birth and Death TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik
10	Crl.Misc. 1726/2020 (APPEARANCE OF PARTY)		Mahantesh S/o Halkatappa Gudur <b>Vs</b> The Chief officer and Registrar Birth and Death TMC Mudgal Tq. Lingasugur Dist. Raichur	S K Kota

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	C.C. 1/2019 (A.D.R.)		Siddalingayya S/o Charalingayya Hhiremath <b>Vs</b> Satish S/o Gangaramsingh Thakur	Mutalik Raghvendra Rao
12	C.C. 760/2020 (APPEARANCE OF ACCUSED)		Lingasugur <b>Vs</b> Dhulisab S/o Mehaboob sab	APP
13	C.C. 774/2020 (APPEARANCE OF ACCUSED)		Hutti PS <b>Vs</b> Somalingappa S/o Shivappa	APP
<b>Cases listed below are adjourned due to Covid 19</b>				
14	C.C. 463/2020 (SUMMONS)	<b>19-12-2020</b>	Mahesh S/o.Veeranna Totad <b>Vs</b> Shivaraj S/o.Ayyappa Dori	Prahladachar Diggavi

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>03:00-04:00 PM</b>				
1	FDP 14/2019 (NOTICE)		Gouramma W/o Amaragundayya Swami <b>Vs</b> Adayya S/o Rachayya Swami	S K Kota
2	EX 41/2020 (APPEARANCE OF PARTY)		Canara Bank Branch Lingasugur, Rptd through Manager J.Ravi Raj <b>Vs</b> Shekharappa S/o Basanna Asareddy	Mutalik Raghvendra Rao
3	O.S. 120/2020 (APPEARANCE OF PARTY)		INDIAN OVERSEAS BANK Br. Lingasugur Rptd through Manager Sri Vishwanath Kumbar <b>Vs</b> Smt. Renuka W/o Shivakumar	Mutalik Raghvendra Rao
4	O.S. 124/2020 (APPEARANCE OF PARTY) IA/1/2020		Yellamma W/o Amarappa <b>Vs</b> Laxmi W/o Amaragundappa	H.Lingaraj
5	O.S. 79/2015 (HEARING)		Hanumamma Wo Jadiyappa <b>Vs</b> Umesh So Late Bheemappa Jeer	V.SHIVALINGAPPA
6	O.S. 16/2017 (EVIDENCE)		Eramma W/o Sangappa <b>Vs</b> Amaramma W/o Amarappa	Hanumantappa
7	O.S. 46/2019 (EVIDENCE)		Basavaraj S/o Basavanthappa Yalgatti <b>Vs</b> Shivashankarappa S/o Basavanthappa Yalgatti	Hajibab
8	O.S. 8/2016 (ARGUMENTS)		Anjanadevi Do Erappa <b>Vs</b> Earappa So Rangappa Jalhalli	BASAVARAJ RAMANTNALI
9	O.S. 178/2017 (ARGUMENTS)		Amateppa S/o Late Balappa <b>Vs</b> Sangappa Master S/o Late Hulgappa	K.K.VISHWANATH
<b>Cases listed below are adjourned due to Covid 19</b>				
10	O.S. 86/2016 (HEARING) IA/1/2016	<b>04-01-2021</b>	Shantamma Wo Sharanappa <b>Vs</b> Hanumappa So Bimappa	H.MUDAKAPPA
11	O.S. 209/2016 (HEARING) IA/1/2016	<b>04-01-2021</b>	P. Indira W/o P. Nagaraj Bevinakatti <b>Vs</b> Yashavantha S/o Narayanappa Telara	D.H.MUDGAL

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	O.S. 78/2016 (ARGUMENTS) IA/1/2016	<b>04-01-2021</b>	Mabusab @ Mahiboobsab So Nabisab <b>Vs</b> Shivappa So Rayappa Ramswamy	Somaleppa Rathod
13	P and SC 9/2015 (HEARING)	<b>05-01-2021</b>	Arunkumar So Shanthilal <b>Vs</b> Executive Engineer, PWD Raichur	Venkatesh Mutalik
14	O.S. 17/2015 (ARGUMENTS) IA/1/2015	<b>05-01-2021</b>	Suresh So Dodda Basavarajappa Pamshetty <b>Vs</b> Dodda Basavarajappa So Nagappa Pamashetty,	NANDESH
15	O.S. 204/2017 (ARGUMENTS)	<b>05-01-2021</b>	Nagaraja S/o Amarappa Kasturi <b>Vs</b> Hanumanthi W/o Late Basavaraja Galagina	Suryachandra
16	O.S. 210/2017 (ARGUMENTS) IA/1/2017	<b>05-01-2021</b>	Basamma W/o Channagouda <b>Vs</b> Amaregouda S/o Devanagouda Patil	NAGARAJ YALIGAR
17	O.S. 223/2016 (EVIDENCE) IA/1/2016	<b>06-01-2021</b>	Holemma W/o Duragappa Harijana <b>Vs</b> Bheemamma W/o Mariduragappa Harijana	S.PRABHU GOUDA KANSAVI
18	O.S. 193/2014 (ARGUMENTS) IA/1/2014	<b>06-01-2021</b>	Basanagouda So Kalanagouda <b>Vs</b> Sidramappa So Sharanappa Chanoorkar	Venakatesh Mutalik Advocate
19	O.S. 64/2020 (SUMMONS) IA/1/2020	<b>25-01-2021</b>	Amaresha S/o Late Sangappa <b>Vs</b> Neelamma W/o Late Devappa Angadi	K.CHANDRASHEKHAR
20	O.S. 20/2020 (APPEARANCE OF PARTY)	<b>25-01-2021</b>	Venkatesh S/o.Shridhar Nadapurohit <b>Vs</b> Narasimhacharya S/o.Shridharacharya Nadapurohit	K.M.G.Advocate Lingasugur
21	O.S. 38/2020 (APPEARANCE OF PARTY)	<b>25-01-2021</b>	Ningamma W/o Late. Timmappa <b>Vs</b> The Government of Karnataka Rep.Deputy Comissioner in the Raichur Dist.Raichur	Vishwanath Kattimani
22	O.S. 195/2016 (EVIDENCE) IA/1/2016	<b>25-01-2021</b>	Amarappa aliyas Amaragundappa S/o Mallappa Huligudda <b>Vs</b> Anusha D/o Chandalingappa Huligudda	M.KUPPANNA



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
23	O.S. 115/2017 (EVIDENCE) IA/1/2017	<b>25-01-2021</b>	Yamanavva W/o Channappa <b>Vs</b> Yamanavva M/o Durugavva	AMARESH.C.PATIL
24	O.S. 60/2019 (EVIDENCE) IA/1/2019	<b>25-01-2021</b>	Ajmeersab S/o Davalsab <b>Vs</b> Khajabi W/o Davalsab	MAHALINGAPPA.S.PATIL
25	O.S. 66/2019 (EVIDENCE)	<b>25-01-2021</b>	Somshekar S/o Durganna <b>Vs</b> Basavaraj S/o Adeppa Maddikar	M.KUPPANNA
26	O.S. 62/2013 (ARGUMENTS)	<b>25-01-2021</b>	ERAMMA <b>Vs</b> BASAVARAJ	
27	O.S. 66/2016 (ARGUMENTS)	<b>25-01-2021</b>	Renuka Wo Amaresh <b>Vs</b> Hire Sharanappa So Bheemappa Dasanal	M.KUPPANNA
28	O.S. 197/2016 (ARGUMENTS) IA/1/2016	<b>25-01-2021</b>	Kanakanagouda S/o Sanna yankanagouda Uppar <b>Vs</b> Bheemanagouda S/o Balangagouda Uppar	NANDESH
29	O.S. 104/2017 (ARGUMENTS)	<b>25-01-2021</b>	Veerabhadrappa son Late Pampanna Jeedi <b>Vs</b> Shankrappa Son of Late Pampanna Jeedi	

**Dangling IA:**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
1	C.C. 696/2017 (SUMMONS)		Mudgal PS <b>Vs</b> Siddanagouda S/o Veeranagouda Policepatil	
2	Crl.Misc. 1298/2020 (APPEARANCE OF PARTY)		Jubedabegum W/o Rahimansab <b>Vs</b> Thahasildar and Registrar Birth and Death Lingasugur	S K Kota
3	Crl.Misc. 1299/2020 (APPEARANCE OF PARTY)		Shaik Ahmed S/o Shaik Farid <b>Vs</b> The Chief officer TMC Mudgal Tq. Lingasugur Dist. Raichur	ANANS.D.K.RATHOD
4	P.C.R. 6/2020 (HEARING)		Naganagouda S/o Basanagouda Mali Patil <b>Vs</b> Basappa S/o Nagappa Kamatar	Venkappacharya Joshi
5	C.C. 740/2018 (A.D.R.)		Mudgal PS <b>Vs</b> Goudappa S/o Sharanappa Kattigar	
6	C.C. 450/2014 (EVIDENCE)		The Hutti PS <b>Vs</b> Manappa So Muddayya	APP
7	C.C. 572/2015 (EVIDENCE)		The Hutti PS <b>Vs</b> Dattatrey So Revanasiddappa Koralli	APP
8	C.C. 120/2016 (EVIDENCE)		State Hutti PS <b>Vs</b> Shivaprasad So Lingappa Tabalajii	APP
9	C.C. 349/2016 (EVIDENCE)		Mudgal PS <b>Vs</b> Sharanappa	
10	C.C. 737/2017 (EVIDENCE)		Hutti PS <b>Vs</b> Prakash S/o Amaragoundappa	
11	C.C. 353/2018 (EVIDENCE)		Mudgal PS <b>Vs</b> Manappa S/o Rajappa Hiremani	
12	C.C. 379/2018 (EVIDENCE)		Mudgal PS <b>Vs</b> Jemaleppa S/o Ramani	
13	C.C. 36/2019 (EVIDENCE)		Mudgal PS <b>Vs</b> Vijyakumar S/o Ramanna Goundi	

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14	C.C. 497/2019 (EVIDENCE)		Mudgal PS <b>Vs</b> Amaresh S/o Lalappa	Govtr PP Lingasugur
15	Crl.Misc. 94/2013 (ARGUMENTS)		Haluamma <b>Vs</b> Amaresh	
16	C.C. 677/2014 (ARGUMENTS)		The Hutti PS <b>Vs</b> Prabhuswamy So Basayya	APP
17	C.C. 146/2015 (ARGUMENTS)		The Mudgal PS <b>Vs</b> Mahiboobsab So Khajasab Dongri	App
18	C.C. 744/2018 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Devappa S/o Virupakshappa	
19	C.C. 105/2020 (APPEARANCE OF ACCUSED)		Mudugal Police Station <b>Vs</b> A (1) Ramappa S/o.Honnappa Rathod Age.40	Govt APP Lingasugur
20	C.C. 127/2020 (APPEARANCE OF ACCUSED)		Sri Doddappa.J.PSI Mudugal Police Station <b>Vs</b> Venkatesh S/o.Mallappa Meti	Govt APP Lingasugur
21	C.C. 339/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Ramzansab S/o Doddabadigi Sab	APP
22	C.C. 405/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Laxman S/o Balappa	APP
23	C.C. 491/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Gaddeppa S/o Piddappa	APP
24	C.C. 697/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Umesh S/o Tirupathi Rathod	APP
25	C.C. 800/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> A2) Earanna S/o Hanumantha	APP

**Cases listed below are adjourned due to Covid 19**

26	P.C.R. 11/2014 (NOTICE)	<b>27-01-2021</b>	Tulajaramsing So Bhavanising <b>Vs</b> Nagaraj So Kondayya and others	
27	Crl.Misc. 126/2019 (APPEARANCE OF PARTY)	<b>27-01-2021</b>	Shekharayyaswamy S/o Amarayya Hiremath <b>Vs</b> Gurulingayya S/o Shekharayyaswamy Hiremath	MANAPPA,S,

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	Crl.Misc. 1083/2020 (APPEARANCE OF PARTY)	<b>27-01-2021</b>	Sharanamma W/o Basappa <b>Vs</b> The Tahasildar, Lingasugur	HANUMANTHAPPA.Y
29	Crl.Misc. 465/2019 (HEARING)	<b>27-01-2021</b>	Somawwa W/o Sharanappa Asaraddy <b>Vs</b> Sharanappa S/o Mudukappa Asaraddy	K.CHANDRASHEKHAR
30	C.C. 709/2016 (EVIDENCE)	<b>27-01-2021</b>	Hutti PS <b>Vs</b> Mallappa S/o Hanumantha	
31	C.C. 111/2018 (EVIDENCE)	<b>27-01-2021</b>	Mudgal PS <b>Vs</b> Moulasab S/o Masthanasab	
32	C.C. 356/2018 (EVIDENCE)	<b>27-01-2021</b>	Mudgal PS <b>Vs</b> Basavaraj S/o Sangappa Kattimani	
33	Crl.Misc. 229/2018 (EVIDENCE)	<b>27-01-2021</b>	Hanumavva alias Ningamma W/o Hire Sharanappa Dasanala <b>Vs</b> Hire Sharanappa S/o Bheemappa Dasanala	Krishna G Naik
34	C.C. 560/2018 (EVIDENCE)	<b>27-01-2021</b>	Mudgal PS <b>Vs</b> Prathap S/o Prakashappa Nallabavi	
35	C.C. 301/2019 (EVIDENCE)	<b>27-01-2021</b>	Mudgal PS <b>Vs</b> Gulam Hussain S/o Imamsab Dongli	
36	C.C. 305/2016 (APPEARANCE OF ACCUSED)	<b>27-01-2021</b>	Mudgal PS <b>Vs</b> Hanumantha	
37	C.C. 178/2018 (APPEARANCE OF ACCUSED)	<b>27-01-2021</b>	Pitani Chandrashekhar So Nageshwara Rao <b>Vs</b> Smt. Durugamma Wo Shivarayappa,	SSK., Advocate, Sindhaur
38	C.C. 189/2018 (APPEARANCE OF ACCUSED)	<b>27-01-2021</b>	Shivagyani S/o Timmanna <b>Vs</b> S. Anil Kumar S/o Husainappa	Hanumantappa
39	C.C. 438/2018 (APPEARANCE OF ACCUSED)	<b>27-01-2021</b>	Asst. Agriculture Director of Govt. of Karnataka and Fertiliser inspector, Lingasgur, Dist. Raichur <b>Vs</b> General Manager, Greenstar Fertilisers Ltd., Chennai	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
40	C.C. 844/2018 (APPEARANCE OF ACCUSED)	<b>27-01-2021</b>	V Isac Prabhakaran S/o G Veerswamy <b>Vs</b> Devasagayam S/o B.B Paal	D.H.MUDGAL

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**Dangling IA:**